



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Friday, 3RD April, 2020 At 11.00 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	BA 2143/2020	ABBAS VS STATE OF KERALA	ADV MANZOOR ALI K.A/PP
2	BA 2056/2020	DEEVAK JAYASOORYA @ PULCHADI VS STATE OF KERALA AND ANOTHER	ADV. RAJESH. R
3	BA 2301/2020	RAJENDRAPARASAD ALIAS MANIAN VS STATE OF KERALA	ADV. AJITH KRISHNAN
4	BA TMP- 2/2020	MUHAMMED ABIN AYOOB VS STATE OF KERALA AND ANOTHER	ADV B. MOHAN LAL
5	BA 2150/2020	JACOB MATHEW VS STATE OF KERALA AND ..	ADV. P. MARTIN JOSE

6	BA 1710/2020	1) MANEESH S.NAIR VS 1) KARUNAGAPPALLY POLICE STATION 2) THE STATE OF KERALA	ADV.S.PRASANTH
7	BA 1262/2020	MUHAMMED IMRAN & OTHERS	ADV A HAROON RASHEED
8	BA 1843/2020	AHAMMAD VS STATE OF KERALA & ANOTHER	ADV PRATHEESH. P
9	BA 2269/2020	SREEKUMARAN NAIR & ANOTHER VS STATE OF KERALA	ADV B.S.SWATHI KUMAR
10	BA 2171/2020	RAMACHANDRAN @ LIONSUN VS STATE OF KERALA	ADV M.PREMCHAND
11	BA 2331/2020	UTKAL NAYAK VS STATE OF KERALA	ADV S RAJEEV
12	BA 2313/2020	MANOJ VS STATE OF KERALA	ADV LIFFY P FRANCIS

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LIST 2 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
13	CRL MA ___/20 IN CRL RP TMP-2/2020	JOHN P. CHERIAN @ SAJI VS THE STATE OF KERALA AND ANOTHER	ADV T.K BIJU [MANJINIKARA]
14	I.A. ___ IN W.P. (C) 23724/2016	SUO MOTU	/GOVERNMENT PLEADER ADV.PARVATHI SANJAY (AMICUS CURIAE)
15	WPC 8957/2020	RAJIV GANDHI RESIDENTS WELFARE CO- OPERATIVE SOCIETY VS UNION OF INDIA & OTHERS	ADV. ARUN CHANDRAN, ADV NISHA GEORGE
16	WPC 8923/2020	NEDUMANGAD TALUK EMPLOYEES CO- OPERATIVE SOCIETY VS UNION OF INDIA & OTHERS	ADV. ARUN CHANDRAN, ADV NISHA GEORGE

17	WPC TMP- 10/2020	KEEZHMAD SERVICE COOPERATIVE BANK VS UNION OF INDIA & OTHERS	ADV. ARUN CHANDRAN, ADV NISHA GEORGE
18	WPC TMP- 11/2020	CHEMPAZHANTHY AGRICULTURAL IMPROVEMENT CO- OPERATIVE SOCIETY VS UNION OF INDIA & OTHERS	ADV. ARUN CHANDRAN, ADV NISHA GEORGE
19	WPC TMP- 12/2020	POLICE COOPERATIVE SOCIETY VS UNION OF INDIA & OTHERS	ADV. ARUN CHANDRAN, ADV NISHA GEORGE
20	WPC TMP- 13/20	PREMI THANKACHAN VS DISTRICT WOMEN PROTECTION OFFICER & OTHERS	ADV MANOJ.P.KUNJACHAN
21	CRL APP 336/2020	THANKAPPAN V.W VS STATE OF KERALA AND ANOTHER	ADV K R VINOD/ PP
22	CRL APP 412/2020	VINOD VS STATE OF KERALA AND ANOTHER	ADV ARUN VG
23	WPC TMP 14/2020	THE PUTHUPARIYARAM SERVICE CO-OPERATIVE BANK LTD., NO. E-55 & OTHERS VS UNION OF INDIA & OTHERS	ADV M.D. SASIKUMAR

24	WPC TMP- 15/2020	THE VANDIPERIYAR SERVICE CO-OPERATIVE BANK LTD. NO. K- 354 & OTHERS VS UNION OF INDIA & OTHERS	ADV GEORGE MATHEW
25	WPC TMP- 16/2020	THE NEDUMKANDAM URBAN CO-OPERATIVE SOCIETY LTD., NO. I-104 & OTHERS VS UNION OF INDIA & OTHERS	ADV GEORGE MATHEW
26	WPC 9051/2020	THE PARATHODE SERVICE CO-OPERATIVE BANK LTD. NO. K-263 & OTHERS VS UNION OF INDIA & OTHERS	ADV GEORGE MATHEW

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LIST 3 CAUSELIST

- NOTE: 1. THESE CASES SHALL NOT BE TAKEN UP TODAY
2. ALL THE CASES ARE ADJOURNED TO 11/04/2020 FOR INSTRUCTIONS
3. ALL THE CASE FILES ALONG WITH THE CASE No AS ASSIGNED BELOW SHALL BE FORWARDED BY THE RESPECTIVE COUNSELS TO THE PUBLIC PROSECUTOR IN THE FOLLOWING EMAIL ADDRESS.

EMAIL ADDRESS:legalfactory@gmail.com

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
101	BA TMP 22 / 2020	EDISON. P. DOMINIC, VS STATE OF KERALA & OTHERS	ADV.MANU ROY, ADV.DEVADAS H. MALLAN
102	BA TMP 23 / 2020	VISHNU VS STATE OF KERALA & ANOTHER	ADV.SHYAM K.L.
103	BA TMP 24 / 2020	JISMON VS STATE OF KERALA	ADV AJEESH M UMMER

104	BA TMP 25 / 2020	MUHAMMED ASHIF P.K VS STATE OF KERALA	ADV.S RENJITH
105	BA TMP 26 / 2020	SAJO AND ANOTHER VS STATE OF KERALA AND ANOTHER	ADV. M SASINDRAN
106	BA TMP 27 / 2020	MUHAMMED SHIBIL, VS STATE OF KERALA	ADV. K.MOHANAKANNAN
107	BA TMP 28 / 2020	NITHIN N N VS STATE OF KERALA	ADV. M B SANDEEP ADV. PRIYA R ADV. SREEJA K P
108	BA TMP 29 / 2020	MUHAMMED SHEFIQ VS STATE OF KERALA	ADV. PRASUN.S
109	BA TMP 30 / 2020	SANMUGHAN VS STATE OF KERALA	ADV. K V ANIL KUMAR
110	BA TMP- 31/2020	RATNAKARAN VS STATE OF KERALA	ADV C.R JAYAKUMAR ADV RAJ CAROLINE

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